THE HIGH COURT OF ORISSA; CUTTACK.

STORE AND PURCHASE SECTION CORRIGENDUM NOTICE No. 12051 dtd. 24.10.2021

This is for information of all the concerned prospective bidders that the following corrigendum for extension of date is issued with respect to the Tender Notice No. III-A-01/2021-11935, Dated: 18.10.2021 in the interest of fair competitive bidding.

The last date for submission of tenders be read as "10.11.2021 instead of 03. 11. 2021.

Prospective bidders are hereby requested to adhere to the modifications as above in their respective technical bids for Tender Notice No. III-A-01/2021-11935 Dtd. 18.10.2021. The other terms and conditions as mentioned in the Tender Notice shall remain unchanged.

The Authority reserves the right to accept or reject the lowest bid against each item and his decision in this regard will be final.

Assistant Registrar (Admin.), High Court of Orissa, Cuttack.

Memo No. 12052(2)

Dtd. 24.10.2021

Copy forwarded to the:

- 1. Office Notice Board,
- Superintendent, the Computer Section for uploading the same in the OHC website.

Assistant Registrar (Admin.), High Court of Orissa, Cuttack.